

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4630  
ANSWERED ON:18.12.2009  
INSURANCE FOR PERSONS BELOW POVERTY LINE  
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**Will the Minister of FINANCE be pleased to state:**

- (a) whether any insurance company has not issued any policies for Below Poverty Line (BPL) people and workers belonging to unorganized sector;
- (b) if so, the details thereof and reasons therefor; and (
- (c) the action taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (c) : The Insurance Regulatory and Development Authority (Obligations of Insurers to Rural or Social Sectors) Regulations, 2002 provide insurance cover to the disadvantaged sections of the society including BPL families.

Since these regulations came into force on 16.10.2002, there have been 25 cases of non-compliance. Up to 2004-05 Insurance Regulatory and Development Authority issued warning letters to the insurers, who were non-compliant with the obligations and advised them to fulfill the same in the coming years. Further, during 2005-06 to 2007-08, 5 companies were penalized Rupees five lakh each for non-compliance of obligations.